

**Statement-IV***Basket of Projects (New Projects)-Under bidding*

Sl. No.	Project	State	Fuel Type	Capacity (MW)
<b>Bulk-I (660 MW Units)</b>				
1.	Meja-JVwith UPRVUN	Uttar Pradesh	Coal	1320 (2x660)
2.	Solapur	Maharashtra	Coal	1320 (2x660)
3.	Nabinagar STPP-JV with BSEB	Bihar	Coal	1980 (3x660)
4.	Mouda-II	Maharashtra	Coal	1320 (2x660)
	<b>TOTAL</b>			<b>5940</b>
<b>Bulk-11 (800 MW Units)</b>				
5.	Darlipalli-I	Orissa	Coal	1600 (2x800)
6.	Gajmara-I	Orissa	Coal	1600 (2x800)
7.	Lara-I	Chhattisgarh	Coal	1600 (2x800)
	<b>TOTAL</b>			<b>4800</b>
<b>Other Projects</b>				
8.	Tanda-II (Coal)	Uttar Pradesh	Coal	1320 (2x660) ,
9.	Unchahar-IV (Coal)	Uttar Pradesh	Coal	500 (1x500)
10.	Vtndhyachal-V (Coal)	Madhya Pradesh	Coal	500 (1x500)
11.	Khargone (Coal)	Madhya Pradesh	Coal	1320 (2x660)
12.	Kawas-II (Gas)	Gujarat	Gas	1300 (2x650)
13.	Jhanor Gandhar-II	Gujarat	Gas	1300 (2x650)
14.	Lata Tapovan	Uttarakhand	Hydro	171 (3x57)
15.	Guledagudda	Karnataka	Wind	100
16.	Anta	Rajasthan	Solar Thermal	15
17.	Faridabad	Haryana	Solar PV	5
18.	Ramagundam Ph 1	Andhra Pradesh	Solar PV	10
	<b>TOTAL</b>			<b>6541</b>
<b>TOTAL (I)</b>		<b>Projects under bidding</b>		<b>17281</b>

**Stoppage of domestic fuel supply to power projects**

590. SHRI JAI PRAKASH NARAYAN SINGH: Will the Minister of POWER be pleased to state:

(a) whether it is a fact that the Ministry and the Ministry of Petroleum and Natural Gas has advised the Coal India Ltd. and gas companies not to supply domestic coal and gas to power projects selling power at merchant tariffs;

(b) if so, why Government is allowing large private companies, like JSPL, TISCO, etc., which have been allocated coal blocks free of cost to sell power at merchant rates, thereby gaining a windfall profit of 50-80 per cent;

(c) whether Government proposes to take any steps to stop sale of power at merchant rates by such companies; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): (a) In order to supply coal to power projects commissioned in the 11th Plan and getting commissioned upto 2014-15 in 12th Plan, Coal India Limited (CIL) has been advised to sign Fuel Supply Agreements (FSAs) for full quantity of coal mentioned in the Letter of Assurances (LOAs) with trigger level of 80% for levy of disincentives and 90% for levy of incentives, with power plants that have entered into long-term PPAs with discoms. As part of 12th Plan coal linkage policy, Ministry of Power has included the condition that actual drawal of coal will be subject to 85% of power being tied up through long term PPA with discoms through tariff based competitive bidding (except for PSU projects where PPAs were signed by 5.1.2011).

For supply of gas, Empowered Group of Ministers (EGoM) on Gas Pricing and Commercial Utilization of Gas directed that the existing and future allocations of New Exploration License Policy (NELP) gas to power plants be subject to the condition that the entire electricity produced from the allocated gas shall only be sold to the Distribution Licensees at tariffs determined or adopted (in case of bidding) by the tariff regulator of the power plant. The gas will be supplied only for the duration of the PPA and supply of gas will start only after the signing of PPA. The PPA may initially be for one year (short term PPA) during which electricity shall be sold at the tariff determined by the regulator and the subsequent PPA should be for medium term or long term. The EGoM also authorized the Ministry of Petroleum and Natural Gas to cancel the current allocation of any power plant(s) not complying with the aforesaid conditions.

(b) to (d) Ministry of Coal is being requested to advise all the coal block allocatees to participate in the bids for sale of power from end use projects as per the guidelines of Ministry of Power or face cancellation of coal block allocation. This would be applicable to coal blocks for private power projects.

#### **Bio-technology finishing schools and bio-informatics parks**

591. SHRI ANIL MADHAV DAVE:

SHRI BALAVANT ALIAS BAL APTE:

Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) the details of different States in the country promoting Biotechnology Finishing Schools to create skilled workforce for Biotechnology Industry;

(b) whether Government proposes to set up a Bioinformatics Park in the country; and